MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 234 **Imphal, Monday, December 15, 2025** **(Agrahayana 24, 1947)**

BISHNUPUR MUNICIPAL COUNCIL
BISHNUPUR: MANIPUR

N O T I F I C A T I O N

Bishnupur, the 11th December, 2025

No.1/1/96-BMC: Whereas, the draft Bishnupur Municipal Council Building Bye-Laws, 2025 was notified by the council vide Notification of even no. dated 03.12.2025 for adoption of the "The Model Manipur Unified Building Bye-laws, 2024" which was notified by government vide notification No.BBL-101/1/2024-MAHUD-MAHUD-Part(I) dated 29th October, 2024 and 4th December, 2024.

Now, therefore, in pursuance of Section 212 of Manipur Municipalities Act 1994, the draft notification is hereby published in the Manipur Gazette Extraordinary as Bishnupur Municipal Council Building Bye-Laws, 2025 and the same is hereby published for general information as ANNEXURE. The ANNEXURE will be available at the Town Planning Department Website https://tpmanipur.mn.gov.in.

DR. SAMUEL MOIRANGTHEM,
Chief Executive Officer,
Bishnupur Municipal Council,
Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Ngangbam Roben Singh
Date: 15-12-2025 17:34:49